

Form 83

Reporting of loan agreement details under Foreign Exchange Management Act, 1999
(for all categories and any amount of ECB)

Instructions:

1. The borrower is required to submit completed Form 83, in duplicate, certified by the Company Secretary (CS) or Chartered Accountant (CA) to the designated Authorised Dealer (AD). One copy is to be forwarded by the designated AD to the Director, Balance of Payments Statistics Division, Department of Statistical Analysis and Computer Services (DESACS), Reserve Bank of India, Bandra-Kurla Complex, Mumbai – 400 051 within 7 days from the date of signing loan agreement between borrower and lender for allotment of loan registration number.
2. Do not leave any column blank. Furnish complete particulars against each item. Where any particular item is not applicable write "N.A." against it.
3. All dates should be in format YYYY/MM/DD, such as 2004/01/21 for January 21, 2004.
4. Before forwarding Form 83 to the Reserve Bank, the Authorised Dealer must scrutinise all the related original documents and ensure that the form is complete in all respects and in order.
5. If space is not sufficient for giving full information/particulars against any item, a separate sheet may be attached to the form and serially numbered as Annex.
6. Firms/companies obtaining sub-loans through DFIs/FIs/banks/NBFCs etc. should not complete this form but approach the concerned financial institution directly for reporting.

FOR RBI (DESACS) Use only		Loan_key:																	
CS-DRMS Team		Received on		Action Taken on		Loan Classification													

Agreement Details (To be filled by borrowers of External Commercial Borrowings)

Part A: Basic Details																		
ECB Title / Project																		
Registration Number																		
No. and Date of RBI approval (if applicable)																		
Loan Key Number (allotted by RBI/ Govt.)																		
Agreement Date (YYYY/MM/DD)										/				/				
Currency Name						Currency Code (SWIFT)												
Amount (in FC)												(For RBI Use)						
Guarantee Status						Guarantor (Name, Address, contact number etc.)												

(Use code as per Box 1) ↑							Multi Currency Type		
Name and address of the Borrower (Block Letters)									
Name and address of lender / foreign supplier / lesser (Block Letters)									
Contact Person's Name:					Country:				
Designation:					E-mail ID :				
Phone No. :									
Fax no. :									
E-mail ID :									
(For RBI DESACS use)					(For RBI DESACS use)				

Borrower's Category (Tick in appropriate box)					Lender's Category					
Public Sector Unit		Private Sector Unit			<input type="checkbox"/> Multi-lateral Financial Institution <input type="checkbox"/> Foreign Government (Bilateral Agency) <input type="checkbox"/> Export Credit Agency <input type="checkbox"/> Indian Commercial Bank branch abroad <input type="checkbox"/> Other Commercial Bank <input type="checkbox"/> Supplier of Equipment <input type="checkbox"/> Leasing Company <input type="checkbox"/> Foreign Collaborator / Foreign Equity Holder (Please provide details of foreign equity holding in the borrower company below) <input type="checkbox"/> International Capital Market <input type="checkbox"/> Other (Specify)					
Detailed category (tick below)										
<input type="checkbox"/>	Bank									
<input type="checkbox"/>	NBFC	Reg. No.	<input type="text"/>							
<input type="checkbox"/>	Financial Institution (Other than NBFC)									
<input type="checkbox"/>	Corporate									
<input type="checkbox"/>	NGOs engaged in micro finance activity									
<input type="checkbox"/>	Other (Specify)									
Details of foreign equity holding of the lender in borrower company:					(b) Amount of paid-up equity					
(a) Share in paid-up equity of the borrower (%)										
Specify Authorised Dealer's Name, and bank code					Lender's Reference / IBRD No. (if it is a IBRD loan)					
Bank Code Part I:										
Part II:										
Fax :										
E-mail ID:										
Part B: Other Details										
ECB approval Scheme (Tick in appropriate Box)					Maturity Details					
Automatic Route					Effective Date of the Loan					
Approval Route					Last Date of Disbursement					
Approved by Govt.					Maturity Date (Last payment date)					
					Grace Period (Year/Month)					
					Y		Y		M	

			Economic Sector /Industry Code (See Box 3)		
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Purpose of Borrowings Code (See box2)			
If Import, specify the Country of Import (if more than one country, attach details):			

Type of ECB	
<input type="checkbox"/> Buyers' Credit	<input type="checkbox"/> Suppliers' Credit
<input type="checkbox"/> Line of Credit	<input type="checkbox"/> Export Credit from Bilateral Sources
<input type="checkbox"/> Commercial loan / Syndicated Loan (attach sheet for percentage distribution among lenders)	<input type="checkbox"/> Securitised instruments - Bonds, CP, FRN etc.
<input type="checkbox"/> Financial Lease	<input type="checkbox"/> Others (Specify)
<input type="checkbox"/> Refinancing of old ECBs: Reg No. of the old ECB	<input type="text"/>
Approval No.	Date:
Amount refinanced:	
Reason:	

Hedging risks using	<input type="checkbox"/> Interest rate swap	<input type="checkbox"/> Currency swap	Others (specify)
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Part C: Schedule of transactions

Interest Payment Schedule:

First Payment Date	<input type="text"/>	Number of Payments in a Year	<input type="text"/>
Fixed Rate	<input type="text"/>	Cap Rate:	<input type="text"/>
Floating Rate: Base	<input type="text"/>	Margin	<input type="text"/>
		Floor Rate:	<input type="text"/>

Schedule of Draw Down

Tranche No	Date (YYYY/MM/DD) (Please see note below)	Currency	Amount	If more than one equal installments	
				Total Number of drawals	No.of drawals in a calendar year

Note: 1. In the case of **import** of goods or services, date of import may be furnished against date of draw down.
 2. In the case of **financial lease** date of acquisition (import) of the goods is to be mentioned as date of draw down.
 3. In the case of **securitised instruments**, date of issue may be shown as date of draw down
 4. In case more than equal draw down transactions are shown in a row above, date of first transaction to be mentioned.

Principal Repayment Schedule

Date (YYYY/MM/DD) (First repayment date)	Currency	Amount in FC in each transaction	If more than one equal installments		Annuity Rate (if annuity payment)
			Number of installments	No. of payments in a calendar year	

Please tick in appropriate Boxes if those options are there in the loan agreement : Can be executed after date (s)	Call Option :	Percent of Debt	Put Option	Percent of Debt

Note: In the case of annuity payments, please indicate each equal installment of principal and interest amount with rate.
In the case of principal repayment using a percentage profile, percentages may also be indicated.

Penal Interest for late payment	Fixed % per annum or Base :	Margin:
Commitment Charges	% per annum of : Amount	% of Undrawn
Other Charges		

Nature of Charge (Specify)	Expected Date of Payment	Currency	Amount	In case of many equal payments	
				No. of payments in a year	Total number of payments

PART D : ECB availed in the current & previous three financial years-(not applicable for the first time borrower)

Year	Registration No.	Currency	Loan Amount	Amount disbursed	Amount outstanding*

* net of repayments, if any, on the date of application.

We hereby certify that the particulars given above are true and correct to the best of our knowledge and belief. No material information has been withheld and / or misrepresented.

Place : _____ Stamp _____
(Signature of the Authorised Official of the Company)
Date : _____ Name : _____ Designation : _____

(Signature of Company Secretary / Chartered Accountant)
Stamp Name : _____

[For use of Authorised Dealer]

We certify that the borrower is our customer and the particulars given in this form are true and correct to the best of our knowledge and belief. Furthermore, the ECB is in compliance with ECB guidelines.

Place : _____ Stamp _____
Date : _____ (Signature of Authorised Official)
Name : _____ Designation: _____
Designation : _____
Name of the bank/branch _____
Bank Code : _____

BOX 1: Guarantee Status Code		
Sr. No	Code	Description
1	GG	Govt. of India guarantee.
	CG	Public Sector guarantee
2	PB	Public Sector Bank Guarantee.
3	FI	Financial Institution Guarantee.
4	MB	Multilateral /Bilateral Institution Guarantee.
5	PG	Private Bank Guarantee
6	PS	Private Sector Guarantee
7	MS	Mortgage of Assets / Security
8	OG	Other Guarantee
9	NN	Not Guaranteed

BOX 2: Purpose of Borrowings Code		
Sr. No	Code	Description
1	IC	Import of capital goods
2	RL	Local sourcing of capital goods (Rupee expenditure)
3	SL	On-lending or sub- lending
4	RP	Repayment of earlier ECB
5	NP	New project
6	ME	Modernisation/Expansion of existing units
7	PW	Power
8	TL	Telecommunication
9	RW	Railways
10	RD	Roads
11	PT	Ports
12	IS	Industrial parks
13	UI	Urban infrastructure
14	OI	Overseas investment in JV/WOS
15	DI	PSU Disinvestment
16	TS	Textile/Steel Restructuring Package
17	MF	Micro finance activity
18	OT	Others (Pl. specify)

BOX 3 : Industry codes to be used		
Industry Group Name	Industry Description	Code
PLANTATIONS	TEA	111
	COFFEE	112
	RUBBER	113
	OTHERS	119
	MINING	COAL
	METAL	212
	OTHERS	219
PETROLEUM & PERTOLEUM PRODUCTS		300
MANUFACTURING		
AGRICULTURAL PRODUCTS (400)	FOOD	411
	BEVERAGES	412
	SUGAR	413
	CIGARETTES & TOBACCO	414
	BREWERIES & DISTILLERIES	415
	OTHERS	419
	TEXTILE PRODUCTS (420)	COTTON TEXTILE
	JUTE & COIR GOODS	422
	SILK & RAYON	423
	OTHER TEXTILE	429
TRANSPORT EQUIPMENT (430)	AUTOMOBILES	431
	AUTO ACCESSORIES & PARTS	432
	SHIP BUILDING EQUIPMENTS & STORES	433
	RAILWAY EQUIPMENT & STORES	434
	OTHERS	439

MACHINERY & TOOLS (440)	TEXTILE MACHINERY	441
	AGRICULTURAL MACHINERY	442
	MACHINE TOOLS	443
	OTHERS	449
METAL & METAL PRODUCTS (450)	FERROUS (IRON & STEEL)	451
	NON-FERROUS	452
	SPECIAL ALLOYS	453
	OTHERS	459
ELECTRICAL, ELECTRONIC GOODS & MACHINERY (460)	ELECTRICAL GOODS	461
	CABLES	462
	COMPUTER HARDWARE & COMPUTER BASED SYSTEMS	463
	ELECTRONIC VALVES, TUBES & OTHERS	464
	OTHERS	469
CHEMICALS & ALLIED PRODUCTS (470)	FERTILIZERS	471
	DYES & DYES STUFF	472
	MEDICINES & PHARMACEUTICALS	473
	PAINTS & WARMISHING	474
	SOAPS, DETERGENTS, SHAMPOOS, SHAVING PRODUCT	475
	OTHERS	479
OTHERS of Manufacturing (480)	CEMENT	481
	OTHER BUILDING MATERIALS	482
	LEATHER & LEATHER PRODUCTS	483
	WOOD PRODUCTS	484
	RUBBER GOODS	485
	PAPER & PAPER PRODUCTS	486
	TYPEWRITERS & OTHER OFFICE EQUIPMENT	487
	PRINTING & PUBLISHING	488
	MISCELLANEOUS	489
TRADING		500
CONSTRUCTION & TURN KEY PROJECTS		600
TRANSPORT		700
	POWER GENERATION, TRANSMISSION & DISTRIBUTION	811
UTILITIES (800)	OTHERS	812
BANKING SECTOR		888
SERVICES		900
TELECOMMUNICATION SERVICES		911
SOFTWARE DEVELOPMENT SERVICES		912
	TECHNICAL ENGINEERING & CONSULTANCY SERVICES	913
	TOURS & TRAVEL SERVICES	914
	COLD STORAGE, CANNING & WAREHOUSING SERVICES	915
	MEDIA ADVERTISING & ENTERTAINMENT SERVICES	916
FINANCIAL SERVICES		917
TRANSPORT SERVICES		919
OTHERS (NOT CLASSIFIED ELSEWHERE)		999